

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 7 of 2016

Dated: 14th March, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Godawari Power & Ispat Ltd.

... Appellant(s)

Versus

Chhattisgarh Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mrs Swapna Seshadri for R.1
Mr. Apoorv Kurup, Mr. Alok Shanker
and Mr. Abhik Chimni

ORDER

The learned counsel for respondent No.1 as well as respondent No.2 prays for and each is granted four weeks time to file counter Affidavit/reply.

Post the appeal for **18th May, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/jp